

**COURT-II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 356 OF 2017**

**Dated: 7<sup>th</sup> May, 2019**

**In the matter of:**

Tamil Nadu Spinning Mills Association	....	Appellant(s)
Versus		
Tamil Nadu Electricity Regulatory Commission & Anr.	....	Respondent(s)

**ORDER**

Due to vacancy of the Judicial Member, the Bench did not assemble today. The matter is posted on **26.08.2019.**

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**PA/Court Master**